NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION

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PETITION NUMBER

: TCP/21/2016

NAME OF THE PETITIONER(S)

: Mr. Ramesh Jagtiani

NAME OF THE RESPONDENT(S)

: P. Nammasivayam and 3 others

(In the matter of Argus Enterprises (P) Limited)

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

1- VISHNU MOHAN

for MIS. R. PARTHASARATHY

for RIERZ

2. T.v.P. SaiVila

In Hai chanku Mais

Mr 123

Dr. P. Saivil

ORDER

Counsel for petitioner called but absent. Counsel representing R1 & R2 and R3 are present. No report has been filed by the petitioner regarding the direction for sending notice to R4. Put up on <u>23.12.2016 at 10.30</u>. A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)